

- (b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T.10981/16/19]
- (ii) A copy each (in English and Hindi) of the following papers, under Section 88 of the Semiconductor Integrated Circuit Layout Design Act, 2000:—
 - (a) Annual Report of the Semiconductor Integrated Circuits Layout Design Registry (SICLDR), New Delhi, for the year 2017-18.
 - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (ii) above. [Placed in Library. *See* No. L.T.10867/16/19]

Report and Accounts (2017-18) of various institutes of Mountaineering and allied sports and related papers

SHRI ARJUN RAM MEGHWAL: Sir, on behalf of my colleague Dr. Subhash Ramrao Bhamre, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Institute of Mountaineering and Allied Sports, Dirang, Arunachal Pradesh, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T.10985/16/19]
- (ii) (a) Annual Report and Accounts of the Himalayan Mountaineering Institute, Darjeeling, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T.10984/16/19]

I. Notifications of the Ministry of Human Resource Development.

II. Reports and Accounts of various Educational Institutions for various years.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT; AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): Sir, I lay on the Table:—

- I. (i) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education), Notification No. F.

No. AB/AICTE/REG/2018, dated the 2nd January, 2019, publishing the All India Council For Technical Education (Grant of Approvals for the Technical Institutions) Regulations, 2018, under Section 24 of the All India Council For Technical Education Act, 1987.

[Placed in Library. See No. L.T.11012/16/19]

- (ii) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education), Notification No. G.S.R. 1181 (E), dated the 6th December, 2018, publishing the Indian Institutes of Management Rules, 2018, under Section 37 of the Indian Institutes of Management Act, 2017, along with delay statement.

[Placed in Library. See No. L.T.11013/16/19]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 30 and sub-section (3) of Section 39 of the Indian Institutes of Information Technology Act, 2014:—

- (a) Annual Report of the Indian Institute of Information Technology, Allahabad, for the year 2017-18.
- (b) Annual Accounts of the Indian Institute of Information Technology, Allahabad, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T.11010/16/19]

- (ii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:—

- (i) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Bhopal, for the year 2017-18.
- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Bhopal, for the year 2017-18, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T.10898/16/19]
- (iii) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Pune, for the year 2017-18.
- (b) Annual Accounts of Indian Institute of Science Education and Research (IISER), Pune, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T.10895/16/19]
- (iv) (a) Annual Report and Accounts of the National Institute of Technology, Agartala, Tripura, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. *See* No. L.T.10987/16/19]
- (v) (1) A copy each (in English and Hindi) of the following papers, under subsection (3) of Section 33 of the Manipur University Act, 2005:—
- (a) Annual Report of the Manipur University, Canchipur, Imphal, for the year 2017-18.
- (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. *See* No. L.T.11005/16/19]
- (vi) (1) A copy each (in English and Hindi) of the following papers, under subsection (3) of Section 30 of the Mizoram University Act, 2000:—
- (a) Annual Report of the Mizoram University, Aizawl, for the year 2016-17.
- (b) Review by Government on the working of the above University.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T.11065/16/19]

- (vii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 28 and sub-section (3) of Section 37 of the Indian Institutes of Information Technology (Public-Private Partnership) Act, 2017:—

- (i) (a) Annual Report and Accounts of the Indian Institute of Information Technology (HIT), Chittoor, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T.11003/16/19]

- (ii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (HIT), Kota, for the years 2015-16 and 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T.11001/16/19]

- (viii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009:—

- (i) (a) Annual Report of the Central University of Jharkhand, Ranchi, for the year 2017-18.

- (b) Annual Accounts of the Central University of Jharkhand, Ranchi, for the year 2017-18, and the Audit Report thereon.

- (c) Review by Government on the working of the above University. [Placed in Library. *See* No. L.T.11009/16/19]

- (ii) (a) Annual Report of the Central University of Jammu, for the year 2017-18.
- (b) Annual Accounts of the Central University of Jammu, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above University. [Placed in Library. *See* No. L.T.11006/16/19]
- (iii) (a) Annual Report of the Central University of Haryana, Mahendergarh, Haryana, for the year 2017-18.
- (b) Annual Accounts of the Central University of Haryana, Mahendergarh, Haryana, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above University. [Placed in Library. *See* No. L.T.10993/16/19]
- (iv) (a) Annual Report of the Central University of Gujarat, Gandhinagar, for the year 2017-18.
- (b) Annual Accounts of the Central University of Gujarat, Gandhinagar, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above University. [Placed in Library. *See* No. L.T.10988/16/19]
- (v) (a) Ninth Annual Report of the Central University of Kerala, Kasaragod, Kerala, for the year 2017-18.
- (b) Annual Accounts of the Central University of Kerala, Kasaragod, Kerala, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above University. [Placed in Library. *See* No. L.T.10899/16/19]
- (vi) (a) Tenth Annual Report of the Central University of Karnataka, Kalaburagi, for the year 2017-18.

- (b) Tenth Annual Accounts of the Central University of Karnataka, Kalaburagi, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above University. [Placed in Library. *See* No. L.T.10896/16/19]
- (vii) (a) Tenth Annual Report of the Central University of Kashmir (formerly Central University of Jammu and Kashmir), Ganderbal, Jammu and Kashmir, for the year 2017-18.
- (b) Review by Government on the working of the above University. [Placed in Library. *See* No. L.T.10992/16/19]
- (viii) Annual Accounts of the Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh, for the year 2017-18, and the Audit Report thereon.
- (ix) Annual Accounts of the Central University of South Bihar, Gaya, for the year 2017-18, and the Audit Report thereon.
- (x) Annual Accounts of the Central University of Orissa, Koraput, Odisha, for the year 2017-18, and the Audit Report thereon.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. *See* No. L.T.10900/16/19]
- (ix) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 19 and sub-section (2) of Section 20 of the Jawaharlal Nehru University Act, 1966:—
 - (a) Forty-eighth Annual Report of the Jawaharlal Nehru University (JNU), New Delhi, for the year 2017-18.
 - (b) Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.
[Placed in Library. *See* No. L.T.10876/16/19]

- (x) (1) A copy each (in English and Hindi) of the following papers under Section 38 of the Delhi University Act, 1922:—
- (a) Ninety-fifth Annual Report (Part I and II) of the University of Delhi, for the year 2017-18.
 - (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. *See* No. L.T.10998/16/19]
- (xi) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 35 and sub-section (4) of Section 36 of the Visva Bharati (Amendment) Act, 1984:—
- (a) Annual Report of the Visva-Bharati, Santiniketan, West Bengal, for the year 2017-18.
 - (b) Annual Accounts of the Visva-Bharati, Santiniketan, West Bengal, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.
[Placed in Library. *See* No. L.T.11004/16/19]
- (xii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 28 and sub-section (4) of Section 29 of the University of Hyderabad Act, 1974:—
- (a) Forty-third Annual Report of the University of Hyderabad, Hyderabad, for the year 2017-18.
 - (b) Annual Accounts of the University of Hyderabad, Hyderabad, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. *See* No. L.T.10903/16/19]

(xiii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 29 and sub-section (4) of Section 30 of the Maulana Azad National Urdu University Act, 1996:—

(a) Twentieth Annual Report of the Maulana Azad National Urdu University, Hyderabad, for the year 2017-18.

(b) Twenty-first Annual Accounts of the Maulana Azad National Urdu University, Hyderabad, for the year 2017-18, and the Audit Report thereon.

(c) Review by the Government on working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T.11066/16/19]

(xiv) (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 34 and sub-section (4) of Section 35 of the Aligarh Muslim University Act, 1920:—

(a) Annual Report of the Aligarh Muslim University (AMU), Aligarh, for the year 2017-18.

(b) Annual Accounts of the Aligarh Muslim University (AMU), Aligarh, for the year 2017-18, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T.10995/16/19]

(xv) A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Accounts of the Nagaland University, Lumani, Nagaland, for the year, 2017-18 and the Audit Report thereon, under sub-section (4) of Section 32 of the Nagaland University Act, 1989.

(b) Statement giving reasons for the delay in laying the paper mentioned at (i) (a) above.

[Placed in Library. See No. L.T.11000/16/19]

- (ii) (a) Annual Accounts of the Indira Gandhi National Tribal University, Amarkantak, Madhya Pradesh, for the year 2017-18, and the Audit Report thereon, under sub-section (4) of Section 35 of the Indira Gandhi National Tribal University Act, 2007.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (ii) (a) above.
- [Placed in Library. *See* No. L.T. 10996/16/19]
- (iii) (a) Annual Accounts of the Indira Gandhi National Open University (IGNOU), New Delhi, for the year 2017-18, and the Audit Report thereon, under sub-section (4) of Section 29 of the Indira Gandhi National Open University Act, 1985.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (iii) (a) above.
- [Placed in Library. *See* No. L.T. 10997/16/19]
- (iv) (a) Annual Accounts of the Tezpur University, Assam, for the year 2017-18, and the Audit Report thereon, under sub-section (4) of Section 31 of the Tezpur University Act, 1993.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (iv) (a) above.
- [Placed in Library. *See* No. L.T. 10902/16/19]
- (v) (a) Annual Report and Accounts of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sansthan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.
- [Placed in Library. *See* No. L.T. 10897/16/19]
- (vi) (a) Annual Report and Accounts of the Uttarakhand Sabhi Ke Liye Madhyamik Shiksha Parishad, implementing the Rashtriya Madhyamik Shiksha Abhiyan, Dehradun, Uttarakhand, (RMSA), for the year 2013-14, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Parishad.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

[Placed in Library. See No. L.T. 10879/16/19]

- (vii) (a) Annual Report and Accounts of the Uttarakhand Sabhi Ke Liye Madhyamik Shiksha Parishad, implementing the Rashtriya Madhyamik Sarva Shiksha Abhiyan, Dehradun, Uttarakhand, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Parishad.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

[Placed in Library. See No. L.T. 10879/16/19]

- (viii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Society, Chandigarh, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above.

[Placed in Library. See No. L.T. 10999/16/19]

- (ix) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), Bhopal, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above School.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above.

[Placed in Library. See No. L.T. 10986/16/19]

- (x) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Andhra Pradesh, for the year 2014-15, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Shiksha Abhiyan.
- (c) Statement giving reasons for delay in laying the papers mentioned at (x) (a) above. [Placed in Library. *See* No. L.T. 10892/16/19]
- (xi) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Andhra Pradesh, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Shiksha Abhiyan.
 - (c) Statement giving reasons for delay in laying the papers mentioned at (xi) (a) above. [Placed in Library. *See* No. L.T. 10892/16/19]
- (xii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Andhra Pradesh, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Shiksha Abhiyan.
 - (c) Statement giving reasons for delay in laying the papers mentioned at (xii) (a) above. [Placed in Library. *See* No. L.T. 10892/16/19]
- (xiii) (a) Annual Report of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2017-18.
 - (b) Annual Accounts of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) and (b) above.
[Placed in Library. *See* No. L.T. 10877/16/19]
- (xiv) (a) Annual Report of the Central Tibetan Schools Administration (CTSA), Delhi, for the year 2017-18.

- (b) Annual Accounts of the Central Tibetan Schools Administration (CTSA), Delhi, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Organisation.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) and (b) above.

[Placed in Library. See No. L.T. 10894/16/19]

- (xv) (a) Annual Report and Accounts of the National Council of Rural Institutes, Hyderabad, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above.

[Placed in Library. See No. L.T. 10990/16/19]

- (xvi) (a) Annual Report and Accounts of the National Council of Rural Institutes, Hyderabad, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) above.

[Placed in Library. See No. L.T. 10990/16/19]

- (xvii)(a) Annual Report and Accounts of the National Council of Rural Institutes, Hyderabad, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xvii) (a) above.

[Placed in Library. See No. L.T. 10990/16/19]

- (xviii) (a) Annual Report and Accounts of the National Council of Rural Institutes, Hyderabad, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) above.

[Placed in Library. *See* No. L.T. 10990/16/19]

- (xix) (a) Annual Report and Accounts of the National Council of Rural Institutes, Hyderabad, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xix) (a) above.

[Placed in Library. *See* No. L.T. 10990/16/19]

- (xx) (a) Annual Report and Accounts of the West Bengal Society for Rashtriya Madhyamik Shiksha Mission (RMSA), Kolkata, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Society.

- (c) Statement giving reasons for the delay in laying of the papers mentioned at (xx) (a) above.

[Placed in Library. *See* No. L.T. 10991/16/19]

- (xxi) (a) Annual Report and Accounts of the All India Council for Technical Education (AICTE), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxi) (a) above.

[Placed in Library. *See* No. L.T. 11002/16/19]

- (xxii)(a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Western Region, Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Board.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxii) (a) above.

[Placed in Library. *See* No. L.T. 10891/16/19]

- (xxiii) (a) Annual Report and Accounts of the Central Institute of Technology (CIT), Kokrajhar, Assam, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxiii) (a) above.

[Placed in Library. *See* No. L.T. 10904/16/19]

- (xxiv) (a) Annual Report and Accounts of the Sant Longowal Institute of Engineering and Technology (SLIET), Sangrur, Punjab, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxiv) (a) above.

[Placed in Library. *See* No. L.T. 10893/16/19]

- (xxv) (a) Annual Report and Accounts of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Vidyapeetha.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxv) (a) above.

[Placed in Library. *See* No. L.T.11008/16/19]

- (xxvi) (a) Annual Report of the Indian Institute of Science (IISc), Bangalore, for the year 2017-18.

- (b) Annual Accounts of the Indian Institute of Science (IISc), Bangalore, for the year 2017-18, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (xxvi) (a) above.

[Placed in Library. *See* No. L.T. 10870/16/19]

- (xxvii) (a) Annual Report and Accounts of the Haryana School Shiksha Pariyojna Parishad, implementing the Rashtriya Madhyamik Sarva Shiksha Abhiyan (SSA), Haryana, for the year 2014-15, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Parishad.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxvii) (a) above.

[Placed in Library. *See* No. L.T. 10889/16/19]

Report of Comptroller and Auditor General of India - Report No. 3 of 2019

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India — Air Force, Performance Audit on "Capital Acquisition in Indian Air Force" — Union Government (Defence Services) - Report No.3 of 2019."

[Placed in Library. *See* No. L.T. 10964/16/19]

MESSAGE FROM LOK SABHA

The Finance Bill, 2019

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General, Lok Sabha:—

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Finance Bill, 2019, as passed by Lok Sabha at its sitting held on the 12th February, 2019.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay a copy of the Bill on the Table.
